

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|--|---------|---------------------------------------|
| CP No.154/BB/2017 | - | For compliance of office objections raised by registry | 252(3) | Off Shore Securities Pvt. Ltd. Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

34) DEVIKA SATHYANARAYANA

9620698482.

Offshore securities
Pvt. Ltd

[Handwritten Signature]

ORDER

PCS for Petitioner is present. He has filed memorandum alongwith annexure. He reported that, he has complied the objections raised by the registry. Issue notice to the ROC-Karnataka, Bangalore. Registry to prepare notice and PCS to collect and serve on the ROC. List it on 06/12/2017.

[Handwritten Signature]
Member (T)

[Handwritten Signature]
Member (J)